Annexure-5

Name of the corporate debtor: Narmada Cereal Private Limited; Date of commencement of liquidation: 4th January, 2022; List of stakeholders as on: 16th February, 2024

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Office of Asstt. Comm. of CGST & Central Excise	Central Government	02/08/2023	3,98,91,215	3,98,91,215	GST	Nil	NA	100	0	0	0	0	
2	Income Tax Department	Central Government	04/08/2023	8,90,32,643	8,90,32,643	Income Tax	Nil	NA	100	0	0	0	0	
3	MPIDC	Madhya Pradesh State Government	28/08/2023	15,74,489	15,74,489	Lease Rent	Nil	NA	100	0	0	0	0	